

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:2040

ANSWERED ON:23.07.2014

CBSE AFFILIATION

Hansdak Shri Vijay Kumar

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the criteria/guidelines laid down for granting Central Board of Secondary Education (CBSE) affiliation to schools in cities and rural areas;
- (b) whether many CBSE affiliated schools does not meet up to the parameters prescribed in the criteria/guidelines so laid down;
- (c) if so, the details of such schools and the basis on which these have been granted CBSE affiliation, State-wise; and
- (d) the corrective measures taken/likely to be taken to provide adequate infrastructure to all the CBSE affiliated schools?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SMT. SMRITI ZUBIN IRANI)

(a): The Central Board of Secondary Education (CBSE) affiliates schools for the purpose of certification of Class X and Class XII for the students of its affiliated schools. The CBSE grants affiliation to various categories of schools from both Government and Private sector in accordance with its Affiliation Bye laws. The Affiliation Bye Laws which are applicable for schools located in all States/UTs of the country, inter-alia, prescribe the following with regard to norms of affiliation.

1. Prior recognition from the State/UT Govt. where the school is situated.
2. The school should be run by a Registered Society/Trust/Company Registered under section 25 of Indian Companies Act having non-proprietary character.
3. The schools be must have about 02 acres or as otherwise permitted measurement of land as per Affiliation Bye-Laws and a building constructed on a part of land and proper playgrounds on the remaining land.
4. The land should be owned by the school or the society which is running the school. If the land is taken on lease it should be for a minimum period of 30 years.
5. The institution should have proper infrastructural facilities commensurate with its requirement and should provide minimum floor space of 01 sq. mtr per student in the class room.
6. The school should have qualified staff as per norms and also should maintain students- teachers ratio of 30:1.
7. Every institution should also provide proper facilities for physically challenged students as per provisions laid down in PWD Act 1995.
8. The school should have suitable furniture in the class rooms and office equipment commensurate with the strength of students and staff.
9. The school should have the needed equipment and facilities for science, home science, technical subjects, vocational subjects etc.
10. The school should scrupulously observe prescription from the Local Authority regarding fire safety, safe drinking water and sanitation.
11. The school should have adequate facilities for providing recreation activities and physical education as well as for conduct of various activities and programmes for developmental education and for the cultural, social and moral development of the students.
12. The school should have at least 01 computer lab with minimum of 10 computers or computer student ratio of 1:20 and internet connection.
13. The school should have a well equipped and spacious library with minimum of 1500 books and at least 15 magazines. Also, school should maintain pupil books ratio of 1:5.

A school that fulfils the above criteria and other norms prescribed in Affiliation Bye-Laws of the CBSE is eligible to seek affiliation with the Board and availability of minimum facility as above is ensured by the CBSE through inspection of the school before grant of affiliation.

(b) & (c): Does not arise.

(d): CBSE being an affiliating and certification body does not provide infrastructure to its affiliated schools. The organisation or the Society/Trust which is running the school should ensure that the school continues to provide necessary infrastructure as per norms of the Board.